

attachment and sale of movable and immovable properties, arrest of defaulters, etc. High priority is accorded to the area of recovery of taxes. Periodical reviews and monitoring of high demand cases are made by higher authorities on a continuous basis and necessary instructions are issued from time to time for effecting recovery of demand.

(e) The number of Wealth-tax assesseees as on 31 -3 -2001 is 2.02 lakhs. The Wealth-tax collection for F. Y. 2000-2001 isRs. 131.73 crores.

### **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

#### **Regular flights for Kanpur**

2275. DR. SWAMISAKSHIJIMAHARAJ : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Kanpur which is the commercial capital of Uttar Pradesh has been deprived of regular IA/AI flights;

(b) if so, the reasons therefor, and

(c) the steps being taken to provide Kanpur with regular air flights ?

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN): (a) and (b) Indian Airlines was operating flights connecting Kanpur till 1992 by B-737 aircraft (126 sealer). Carriage of passengers per flight ranged between 5 to 35 on Delhi-Kanpur and 5-16 on Kanpur-Delhi sector. Therefore these flights were discontinued due to inadequate passenger demand.

(c) Airlines operators are free to operate on any sector subject to compliance with the Route Dispersal Guidelines and commercial viability.

#### **Electronic tickets for domestic travellers**

2276. SHRI RUMANDLA RAMACHANDRAIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether lack of consensus among the domestic airlines is holding back introduction of electronic tickets for domestic travellers;

(b) if so, whether the International Air Transport Association has yet to get a mandate from the domestic airlines to push for changes in regulations with